

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-08/2017/8235/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Utpal Prasad,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the th 13 September, 2023.

Sub:- **Special Casual leave alongwith station leave permission.**

Ref:- Letter No. FCB/15/Admin/2023/838 Dated 05.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 26.09.2023 & 27.09.2023, alongwith station leave permission, with the official vehicle, for the to and fro journey from Barpeta to Guwahati, from the morning of 23.09.2023, till the evening of 28.09.2023**, as prayed for. The Counsellor, Family Court, Barpeta, in his absence, the Chief Judicial Magistrate, Barpeta, and in his absence, the in-charge Chief Judicial Magistrate, Barpeta would remain in charge of your Court and office in your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/8236-8237/A, dated , 13-09-23

Copy to:

1. The Chief Judicial Magistrate, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
